NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. Rejection of Claims IA 745/2021 IA 3005/2021 IA 3014/2021 IA 131/2022 IA 26/2022 IA 262/2022 in CP (IB)/2517/MB/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Capri Global Capital Ltd**
V/s
Monarch Brookfields LLP

APPEARANCE :
FOR THE RESOLUTION PROFESSIONAL **:** Adv. Amir Arsiwala a/w Adv. Nidhi Shah

IA 3014/2021
FOR THE APPLICANT **:** Adv. Vinit J Mehta

Section: 60(5) and 42 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **06.02.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
18.01.2023
ANKIT